

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.01.2025

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 108 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Virender Pal Singh Vs. Surendera Raj Gang Resolution Professional Metenere Ltd. & Ors.	Purti Gupta
2.	I.A. No. 109 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Mahendra Vishwanath Bhosale & Anr. Vs. Uday Vinodchandra Shah & Ors.	Sahil Monga
3.	I.A. No. 127 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Raman Gupta Vs. Surendera Raj Gang Resolution Professional Metenere Ltd. & Ors.	Henna George
4.	I.A. No. 128 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Multi Talent Human Resources Pvt. Ltd. Vs. Surendera Raj Ganj & Ors.	Anup Kr. D Sayare

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